

NATIONAL COMPANY LAW TRIBUNAL**OBJECTION LIST DATED 21.12.2023 TO 27.12.2023****APPLICATION , PETITION , ADDITIONAL**

Sr No.	Date Of Filing	Case Type	Dairy No.		Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	28/02/2023	Company Petition IB (IBC)	710102019972023		CREATIVE CAPITAL SERVICES LIMITED VS ALKA GOYAL (AKSHAJ HI-TECH INFRASTRUCTURE PRIVATE LIMITED)	Section 95(1)	21/12/2023	please fill compnay name in the portal from page no 69	Nakul Gandhi
2	3/8/2023	Company Petition IB (IBC)	710102068072023		NITIN JAIN VS SYNDICATE BANK	Section 94(1)	21/12/2023	master data not found	RAKESH KUMAR
3	16/10/2023	Company Petition (Companies Act)	710102090692023		SERIOUS FRAUD INVESTIGATION OFFICE VS RAJIV GUPTA & CO.	Sec. 140(5)	22/12/2023	date not mentioned	sfionclt
4	16/10/2023	Company Petition (Companies Act)	710102090742023		SERIOUS FRAUD INVESTIGATION OFFICE VS VKB & CO.	Sec. 140(5)	22/12/2023	date not mentioned in	sfionclt
5	16/10/2023	Company Petition (Companies Act)	710102090822023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGARWAL GUPTA & KOHLI	Sec. 140(5)	22/12/2023	date not mentioned in vakaltanama	sfionclt
6	25/10/2023	Company Petition (Companies Act)	710102093422023		SANGEETA HIMMATRAMKA VS WELCOME PROBUILD PRIVATE LIMITED	Sec. 58(3),Sec. 59	27/12/2023	welfare not proper show	PARITOSH BUDHIRAJA
7	1/11/2023	Company Petition IB (IBC)	710102095332023		GLOBE FINCAP LIMITED. VS ALPS MOTOR FINANCE LIMITED	IBC under Sec 7	21/12/2023	date missed in vakalatnama	S.S. Sobti
8	20/12/2023	Intervention Petition (IBC)	710102108142023		NISHANT JOSHI VS ASHISH KUMAR	Sec 60(5)	21/12/2023	section wrong in pdf and technically Pg-34 not clear double pagination not allowed tricket not	Chaitanyashil
9	1/11/2023	Company Petition IB (IBC)	710102095322023		GLOBE FINCAP LIMITED. VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	IBC under Sec 7	21/12/2023	Pg-62,64,76 in hindi date missed	S.S. Sobti

10	7/12/2023	Company Appeal(Companies Act)	710102104802023		GLOBE FINCAP LIMITED. VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	Sec 252 (3)	27/12/2023	petition every page not sign 86-88 vakalatnama 25rs	MANOJ KUMAR
11	9/12/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102105142023		RELIGARE BROKING LIMITED VS ECO FRIENDLY FOOD PROCESSING PARKLIMITED	Sec. 230-232 - Second Motion	22/12/2023	affidavit address noida and notary delhi all affidavit	Abhishek Nahta
12	13/12/2023	Company Petition (Companies Act)	710102105982023		SH. JAMILUR RAHMAN VS JINDUS SPECIALTY CHEMICALS PRIVATE	Sec. 241(1),Sec. 242(4)	27/12/2023	typed copy not mentioned	Somit
13	14/12/2023	Company Petition IB (IBC)	710102106252023		SAVILLS PROPERTY SERVICES (INDIA) PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	IBC Under Sec 9	22/12/2023	need to true copy sign on every page of annexure	Pratik Malik
14	14/12/2023	CA(A) Merger and Amalgamation(Companies Act)	710102106262023		RKD FURNISHINGS PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	Sec. 230-232, Sec 234	27/12/2023	separately all volume vise index missed	Manish
15	15/12/2023	Company Petition IB (IBC)	710102106642023		FUJIREBIO INDIA PRIVATE LIMITED VS IREO HOSPITALITY COMPANY PRIVATE LIMITED	IBC Section 59	21/12/2023	cover page missed on top of volume-1	Arpit Dwivedi
16	14/12/2023	Company Petition IB (IBC)	710102106312023		INDIAN BANK VS SONA BANSAL	Section 95(1)	21/12/2023	Pg-38,39,40,41,46,47,48,49,54 not clear	Amod
17	14/12/2023	Company Petition IB (IBC)	710102106332023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	22/12/2023	incomplete file	MOHD AZEEM
18	17/12/2023	Company Petition IB (IBC)	710102107202023		MS KALIBER ASSOCIATES PVT LTD PRESENTLY UNDERGOING LIQUIDATION THROUGH ITS LIQUIDATOR MR. MOHAN LAL JAIN VS GULMOHAR REALTORS PRIVATE LIMITED	IBC under Sec 7	26/12/2023	Pg-47 not clear	Anirban
19	16/12/2023	Company Petition (Companies Act)	710102106862023		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Rule 11 of NCLT,Section 447,Section 251,Section 448	27/12/2023	separately file in application 85-87,100,121,138,212,229-234 page not clear 3rs court fee missed	ABHISHEK SINGH

20	16/12/2023	Company Petition IB (IBC)	710102107012023		NEMANI STEELS P LTD VS VENKATESH INFRA PROJECTS PRIVATE LIMITED	IBC Under Sec 9	26/12/2023	reply missed for demand notice council details missed	MAULIK K TANNA
21	18/12/2023	Intervention Petition (IBC)	710102107302023		VIPUL GARDENS RESIDENTS WELFARE ASSOCIATION VS VIPUL LIMITED	Sec 60(5)	26/12/2023	list of date and events and brief synopsis	J SAGAR ASSOCIATES DELHI
22	17/12/2023	Company Petition IB (IBC)	710102107162023		PNB HOUSING FINANCE LIMITED VS DEEPSONS (INDIA) PVT. LTD.	IBC under Sec 7	26/12/2023	Pg-323 ,324, not clear IRP , Form	Naman Singh Bagga
23	16/12/2023	Company Appeal(Companies Act)	710102106982023		PNB HOUSING FINANCE LIMITED VS DEEPSONS (INDIA) PVT. LTD.	Sec 252 (1) - By Government Body	27/12/2023	16 page after wrong arrange page	PUNEET
24	19/12/2023	Company Appeal(Companies Act)	710102107702023		PNB HOUSING FINANCE LIMITED VS DEEPSONS (INDIA) PVT. LTD.	Sec 252 (1)	27/12/2023	appellants sign missed in index 38-39 ,45-51	HIMANSHU
25	20/12/2023	Company Petition IB (IBC)	710102108382023		JV HOLDING PRIVATE LIMITED VS KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	27/12/2023	volume wise index missed affidavit address mismatch Pg-250,296,311,	HAMMURABI & SOLOMON PARTNERS
26	19/12/2023	Company Petition (Companies Act)	710102107572023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec. 241(1)	27/12/2023	all sign missed in all counsel detail all affidavit not notary 51-63,96-97,99-102,107-109 page not	Shubham
27	18/12/2023	Company Appeal(Companies Act)	710102107402023		MANISH GARG VS BMK BOOKS PRIVATE LIMITED	Sec 252 (1)	27/12/2023	file not proper	ritu jain
28	20/12/2023	Company Petition IB (IBC)	710102108182023		CENTRAL BANK OF INDIA VS SAJIVVE TREHAN	Section 95(1)	27/12/2023	file incomplete please do proper file	MOHD AZEEM
29	19/12/2023	Contempt Petition (IBC)	710102107752023		PUNJAB STATE POWER CORPORATION LTD. VS RAKESH KUMAR JAIN	Sec 60(5)	26/12/2023	list of date and events and brief synopsis section	Shreyash Lalit

30	19/12/2023	Company Petition IB (IBC)	710102107732023		CENTRAL BANK OF INDIA VS ROHAN TREHAN	Section 95(1)	26/12/2023	pagination missed in index need to true copy sign on every page of annexure Pg-70 to 77,79,80,82,8 4 to 89,99 to 109 not clear court fee missed @ 1 rs	MOHD AZEEM
31	20/12/2023	Company Petition IB (IBC)	710102108202023		NTPC LIMITED VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	27/12/2023	main case not link Pg- 90,91 not clear	Vikram Singh Baid
32	19/12/2023	Company Appeal(Companies Act)	710102107832023		NTPC LIMITED VS RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 252 (3)	27/12/2023	all file merge and upload final petition	Sheetal
33	20/12/2023	Company Petition IB (IBC)	710102108172023		CENTRAL BANK OF INDIA VS DIGVIJAY SINGH	Section 95(1)	27/12/2023	"file incomplete please do proper file	MOHD AZEEM
34	20/12/2023	Company Petition IB (IBC)	710102108282023		INTELLO LABS PRIVATE LIMITED VS INFRA COOL PRIVATE LIMITED	IBC Under Sec 9	27/12/2023	Pg-38 cut Pg-57 to 59,65 to 88	Shweta

35	21/12/2023	Company Petition (Companies Act)	710102108512023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS EDUCOMP SOLUTIONS LIMITED	Sec 241 (2)	27/12/2023	kindly remove application in exemption 759- 764,1000,100 7- 1008,1014,10 16,1023,1055 -1056,1080- 1085,1461- 1462,1476- 1477,1487,15 23-1525 ,2364- 2381,2563- 2572,2678- 2790,2794,27 96,2809,3209 -3210-3224 page not clear volume 9 counsel sign missed	sfionclt
36	22/12/2023	Company Petition (Companies Act)	710102109042023		ICP INVESTMENTS (MAURITIUS) LIMITED VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	27/12/2023	form 11 missed	Anuradha Dutt
37	19/12/2023	Company Petition IB (IBC)	710102107982023		GROVER TRADING CO. VS SUPREME FIN-HOLD PRIVATE LIMITED	IBC Under Sec 9	26/12/2023	incomplete file please properly file	Rajat Srivastava
38	19/12/2023	Company Petition IB (IBC)	710102107972023		STANDARD CHARTERED BANK VS SCK INFRATECH PRIVATE LIMITED	IBC under Sec 7	26/12/2023	incomplete file please properly file	Rajat Srivastava
39	20/12/2023	Company Petition IB (IBC)	710102108402023		JV HOLDING PRIVATE LIMITED VS MR ANUJ NAUTIYAL	Section 95(1)	27/12/2023	volume wise index missed Pg- 202,344 to 361, 388,407,433 to 450 not	HAMMURABI & SOLOMON PARTNERS
40	21/12/2023	Interlocutory Application (I.B.C)	710102108472023	COMPANY PETITION IB (IBC)/1022(ND)201 8	HDFC BANK LTD VS MUKESH GUPTA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	27/12/2023	section not mention in index.	KNM & Partners
41	23/10/2023	Interlocutory Application (I.B.C)	710102093082023	COMPANY PETITION IB (IBC)/882(ND)2020	ROHIT KESWANI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	21/12/2023	please check Main case no in	Davinder N. Grover

42	19/10/2023	Interlocutory Application (I.B.C)	710102092272023	COMPANY PETITION IB (IBC)/688(ND)2020	RAJIV MALIK VS NA	Application under any other provisions- IBC	22/12/2023	please file seperately list of coc meeting	Rajiv Malik
43	28/10/2023	Interlocutory Application (I.B.C)	710102094212023	COMPANY PETITION IB (IBC)/638(ND)2020	MUKESH GUPTA RESOLUTION PROFESSIONAL VS CONSORTIUM OF LALA JIGAL KISHORE JEWELLERS M/S EVANKA CONSTRUCTION INDIA PVT LIMITED	Rule 11 of NCLT, 2016	27/12/2023	Vol -1 not uploaded Volume 1 missing section wrong. mention applicant sign in prayer Missing . 25Rs welfare fee and 3Rs	ABHISHEK
44	31/10/2023	Interlocutory Application (I.B.C)	710102094992023	COMPANY PETITION IB (IBC)/1248(PB)2018	RAKESH VARMA VS NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Rule 11 of NCLT, 2016	27/12/2023	case type wrong , Choose Intervention Petition section wrong	RAVINDER SINGH
45	31/10/2023	Company Application(Companies Act)	710102095002023	COMPANY PETITION (COMPANIES ACT)/9(ND)2022	MANOJ MATTHEW KOSHY VS ARAB YOGA FOUNDATION	Rule 11 of NCLT	27/12/2023	Delete previous documentsign missing in application page and	Amit Manchanda
46	22/11/2023	Interlocutory Application (I.B.C)	710102100552023	COMPANY PETITION IB (IBC)/48(PB)2020	VEKAS KUMAR GARG VS ARAB YOGA FOUNDATION	Sec 60(5)	27/12/2023	wrong section	Shivanshu Kumar
47	18/11/2023	Interlocutory Application (I.B.C)	710102099552023	COMPANY PETITION IB (IBC)/449(PB)2019	PEYUSH AGGARWAL VS ASHISH SINGH	Sec 60(5)	27/12/2023	Page 35 36 42 43A 45 not clear or	Manmohan Asopa
48	24/11/2023	Company Application(Companies Act)	710102101302023	COMPANY PETITION (COMPANIES ACT)/138(ND)2019	SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED VS MANHAR SABHARWAL	Rule 11 of NCLT,Application under any other provisions	21/12/2023	section wrong online according to pdf applicant	Sourabh Gupta
49	1/12/2023	Interlocutory Application (I.B.C)	710102103312023	COMPANY PETITION IB (IBC)/654(ND)2021	SATYENDRA SHARMA (APPLICATION U/S 66) VS DHARMENDRA GUPTA	Sec 66(1)	27/12/2023	True Copy missing on annexures. section wrong plz	MOHD NAZIM KHAN

50	1/12/2023	Interlocutory Application (I.B.C)	710102103442023	COMPANY PETITION IB (IBC)/2484(ND)2019	CGST AND CENTRAL EXCISE BHIWANDI COMMISSIONERATE OFFICE VS SHRI RAVINDRA KUMAR GOEL	Sec 60(5),Section 74	21/12/2023	Due payment section 60(5) applicant respondent	CHRITARTH PALLI
51	5/12/2023	Interlocutory Application (I.B.C)	710102104252023	COMPANY PETITION IB (IBC)/383(ND)2019	BON LON PETROCHEM LLP VS PRAYAG POLYTECH PVT. LTD.	Application under any other provisions- IBC	26/12/2023	Please select Application under any other provisions-	ANOOP
52	5/12/2023	Restoration Application (Companies Act)	710102104172023	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT,Rule 48	21/12/2023	application merge in one pdf. section not mention in index. added all respondent in online portal. 1Rs	Buddh prakash
53	12/12/2023	Interlocutory Application (I.B.C)	710102105872023	COMPANY PETITION IB (IBC)/2552(ND)2019	PRATEEK DUBEY VS JBK DEVELOPERS PVT. LTD.	Sec 60(5)	26/12/2023	memo of parties mismatch according	Joel
54	12/12/2023	Interlocutory Application (I.B.C)	710102105862023	COMPANY PETITION IB (IBC)/2311(ND)2019	SITEVI INFRAPROJECTS PRIVATE LIMITED VS RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 60(5)	26/12/2023	need every page sign on application	NEHA GUPTA
55	13/12/2023	Interlocutory Application (I.B.C)	710102106062023	COMPANY PETITION IB (IBC)/509(ND)2020	IP ANIL MATTA VS RK GOYAL (LIQUIDATOR OF CORPORATE DEBTOR M/S EARTH WATER LIMITED UNDERGOING LIQUIDATION)	Sec 12(2)	27/12/2023	section wrong online portal according to pdf true	Anil Matta
56	12/12/2023	Interlocutory Application (I.B.C)	710102105792023	COMPANY PETITION IB (IBC)/21(ND)2022	AAA INSOLVENCY PROFESSIONALS LLP THROUGH ANIL GOEL RESOLUTION PROFESSIONAL MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD. VS	Application under any other provisions- IBC	26/12/2023	main case no wrong on page no 14	Lokesh
57	13/12/2023	Interlocutory Application (I.B.C)	710102106212023	COMPANY PETITION IB (IBC)/79(ND)2021	RAJEEV GOEL VS MANSFIELD CABLES COMPANY LIMITED	Application under any other provisions- IBC	21/12/2023	dua payment. page no. 59,60 are not clear.	Dhruv

58	16/12/2023	Interlocutory Application (I.B.C)	710102106772023	COMPANY PETITION IB (IBC)/1689(ND)2019	RAJIV BAJAJ VS MANSFIELD CABLES COMPANY LIMITED	Rule 11 of NCLT, 2016	21/12/2023	date and place and counsel details	RAJIV
59	18/12/2023	Interlocutory Application (I.B.C)	710102107452023	COMPANY PETITION IB (IBC)/69(PB)2023	NESTIVA HEALTHCARE PRIVATE LIMITED VS SIEMENS FINANCIAL SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2023	page no.16,20, not clear page and double page numbering and	ACHINTYA TIWARI
60	17/12/2023	Interlocutory Application (I.B.C)	710102107282023	COMPANY PETITION IB (IBC)/219(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS SUDHA	Application under any other provisions- IBC	21/12/2023	page no. 24 are cut. 1Rs court fee short in vakalatnama	MOHD AZEEM
61	16/12/2023	Interlocutory Application (I.B.C)	710102107032023	COMPANY PETITION IB (IBC)/104(PB)2018	JITENDER ARORA VS M/S PREMIA PROJECTS LTD	Application under any other provisions- IBC	21/12/2023	vol 1,2 separate index missing.	JITENDER ARORA
62	17/12/2023	Interlocutory Application (I.B.C)	710102107252023	COMPANY PETITION IB (IBC)/221(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS NAVINDER SINGH SOIN	Application under any other provisions- IBC	21/12/2023	page no. 24 are cut.	MOHD AZEEM
63	16/12/2023	Interlocutory Application (I.B.C)	710102106902023	COMPANY PETITION IB (IBC)/512(ND)2017	RKG FINVEST LIMITED VS BEANS & MORE HOSPITALITY PVT. LTD.	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	27/12/2023	please check main case no remove I from main	RAKESH KUMAR
64	16/12/2023	Interlocutory Application (I.B.C)	710102107112023	COMPANY PETITION IB (IBC)/104(PB)2017	ANIL KOHLI RESOLUTION PROFESSIONAL VS AMANDEEP SINGH SRAN	Application under any other provisions- IBC	21/12/2023	added all respondent in online portal. page no. 84,85 are not clear. need	ABHISHEK
65	16/12/2023	Interlocutory Application (I.B.C)	710102106802023	COMPANY PETITION IB (IBC)/300(PB)2020	SOHAIL AKHTAR VS SARE GURUGRAM PVT LTD	Sec 60(5)	21/12/2023	added all applicant and respondent in online portal. fill all details in online portal. pagination	Dhananjai Jain

66	16/12/2023	Interlocutory Application (I.B.C)	710102107002023	COMPANY PETITION IB (IBC)/984(ND)2019	ASHU GUPTA VS WEB TECH PACKAGINGS (INDIA) PRIVATE LIMITED	Application under any other provisions- IBC	21/12/2023	fill all details in online portal. memo of parties mismatch according	ASHU GUPTA
67	17/12/2023	Interlocutory Application (I.B.C)	710102107292023	COMPANY PETITION IB (IBC)/220(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Application under any other provisions- IBC	21/12/2023	1Rs court fee short in vakalatnama .	MOHD AZEEM
68	17/12/2023	Interlocutory Application (I.B.C)	710102107152023	COMPANY PETITION IB (IBC)/470(ND)2019	PANKAJ NARANG VS BHUPENDER PAL SINGH	Sec 12(2)	21/12/2023	memo party missing. need every page true	Rakesh
69	17/12/2023	Interlocutory Application (I.B.C)	710102107232023	COMPANY PETITION IB (IBC)/207(ND)2021	ACHAL GOEL VS M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	22/12/2023	need to sing every page in	Akash Verma
70	18/12/2023	Interlocutory Application (I.B.C)	710102107422023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR JHA RESOLUTION PROFESSIONAL VS M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	21/12/2023	page no. 3,4,8,14 are not clear. vakalatnama not clear. need every	ABHISHEK
71	18/12/2023	Interlocutory Application (I.B.C)	710102107392023	COMPANY PETITION IB (IBC)/1367(PB)2018	NAVNEET KUMAR GUPTA LIQUIDATOR OF C&C CONSTRUCTIONS LIMITED VS M/S THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	26/12/2023	memo of parties missing.	ABHISHEK
72	18/12/2023	Interlocutory Application (I.B.C)	710102107342023	COMPANY PETITION IB (IBC)/2083(ND)2019	SARITA SINGH VS SUNIL KUMAR AGGARWAL	Rule 11 of NCLT, 2016	21/12/2023	fill all details in online portal. section wrong. page no. 71,73,74,81,84,87,145,158,159 are not clear. page no. 134 to 137,139 to 143,146 to 155,160 mention english translate copy in pdf.	DACCHITA SHAHI

73	18/12/2023	Interlocutory Application (I.B.C)	710102107372023	COMPANY PETITION IB (IBC)/1083(PB)2018	YEESHU JAIN VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	26/12/2023	case type wrong and order missing and section not mention index and	ANCHIT
74	19/12/2023	Interlocutory Application (I.B.C)	710102107552023	COMPANY PETITION IB (IBC)/889(ND)2019	RABINDRA KUMAR MINTRI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL	Application under any other provisions- IBC	26/12/2023	double page no. after 12 page	Rachit
75	18/12/2023	Interlocutory Application (I.B.C)	710102107462023	COMPANY PETITION IB (IBC)/1581(ND)2019	PRADEEP UPADHYAY LIQUIDATOR M/S DUGAL ASSOCIATES PRIVATE LIMITED (UNDER LIQUIDATION) VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL	Rule 154 (1)	26/12/2023	mention all advocate sign in vakalatnama .	SANJEEV PANDA
76	19/12/2023	Interlocutory Application (I.B.C)	710102107632023	COMPANY PETITION IB (IBC)/1083(PB)2018	HARMEET RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	27/12/2023	case type wrong and memo party missing and	ANCHIT
77	19/12/2023	Interlocutory Application (I.B.C)	710102107712023	COMPANY PETITION IB (IBC)/347(ND)2023	GREEN VALLEY BIO-ENERGY PRIVATE LIMITED VS TRIBHUVAN MARKPLUS PRIVATE LIMITED	Rule 11 of NCLT, 2016	27/12/2023	applicant and respondent detail	SUNIL
78	19/12/2023	Interlocutory Application (I.B.C)	710102107642023	COMPANY PETITION IB (IBC)/1083(PB)2018	KRISHNA SHANKAR RAI VS UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL OF ADEL LANDMARKS LTD	Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	27/12/2023	memo of parties missing. section not mention in index. case type wrong	ANCHIT
79	19/12/2023	Restoration Application (IBC)	710102107862023	COMPANY PETITION IB (IBC)/1397(PB)2019	KRISHNA KUMARI VS NARENDRA KUMAR SHARMA	Sec 60(5)	26/12/2023	section wrong and true copy missing	RADHIKA GOEL
80	19/12/2023	Interlocutory Application (I.B.C)	710102108052023	COMPANY PETITION IB (IBC)/752(ND)2022	STATE BANK OF INDIA VS KRISHAN DHINGRA	Rule 11 of NCLT, 2016	26/12/2023	case type wrong	ARV CHAMBERS LAW
81	19/12/2023	Interlocutory Application (I.B.C)	710102107812023	COMPANY PETITION IB (IBC)/882(ND)2020	SHAUKAT ALI MEHDI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	26/12/2023	page no.50-54,61-65 not clear page and welfare	Tushar Bhushan

82	19/12/2023	Interlocutory Application (I.B.C)	710102107872023	COMPANY PETITION IB (IBC)/297(PB)2018	VAIBHAV FITNESS PVT. LTD. VS PRAMOD KUMAR SHARMA RP	Sec 60(5)	26/12/2023	page no.33,42,45, 66, not clear page and applicant	Keshav Sharma
83	19/12/2023	Interlocutory Application (I.B.C)	710102108022023	COMPANY PETITION IB (IBC)/739(PB)2022	STATE BANK OF INDIA VS NARESH DHINGRA	Rule 11 of NCLT, 2016	27/12/2023	applicant name missing on online	ARV CHAMBERS LAW
84	19/12/2023	Interlocutory Application (I.B.C)	710102108072023	COMPANY PETITION IB (IBC)/663(ND)2021	BRAHM DATT VERMA VS BLUE MARLIN BUILDCON LTD.	Sec. 12A	27/12/2023	main case wrong	BRAHM
85	19/12/2023	Interlocutory Application (I.B.C)	710102107782023	COMPANY PETITION IB (IBC)/882(ND)2020	DR. FAROOQ AHMED BHATT VS LOGIX INFRATECH PRIVATE	Sec 60(5)	27/12/2023	page no. 58,59,64,65 are not	Tushar Bhushan
86	19/12/2023	Interlocutory Application (I.B.C)	710102107792023	COMPANY PETITION IB (IBC)/42(ND)2023	NEETA BANSAL VS CANARA BANK	Rule 11 of NCLT, 2016	27/12/2023	applicant and respondent detail	Prashant Katara
87	20/12/2023	Interlocutory Application (I.B.C)	710102108152023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA (RESOLUTION PROFESSIONAL) VS HALWASIYA DEVELOPMENTS PRIVATE	Sec 66(1)	27/12/2023	page no.76,87-158,160,163, 166,169,207-209, not	Utsav
88	19/12/2023	Restoration Application (IBC)	710102107852023	COMPANY PETITION IB (IBC)/1397(PB)2019	CHERUB SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	27/12/2023	section wrong and true copy missing in	RADHIKA GOEL
89	19/12/2023	Interlocutory Application (I.B.C)	710102107772023	COMPANY PETITION IB (IBC)/41(ND)2023	SAMEER BANSAL VS CANARA BANK	Rule 11 of NCLT, 2016	27/12/2023	applicant and respondent detail	Prashant Katara
90	20/12/2023	Interlocutory Application (I.B.C)	710102108242023	COMPANY PETITION IB (IBC)/509(ND)2020	IP ANIL MATTA VS RAJAT MALHOTRA (EX-DIRECTOR)	19(2)	27/12/2023	section wrong and page no.26, not clear	Anil Matta
91	20/12/2023	Interlocutory Application (I.B.C)	710102108232023	COMPANY PETITION IB (IBC)/185(PB)2017	PRAVEEN DUA VS RAJAT MALHOTRA (EX-DIRECTOR)	Sec 60(5)	27/12/2023	section wrong and applicant name incomplete on online	ASHOK
92	19/12/2023	Interlocutory Application (I.B.C)	710102108062023	COMPANY PETITION IB (IBC)/78(ND)2017	KRISHNA KRAFTEX PVT LTD VS RAJAT MALHOTRA (EX-DIRECTOR)	Application under any other provisions- IBC	27/12/2023	memo of parties mismatch according your portal.	PRAVEEN

93	20/12/2023	Company Application(Companies Act)	710102108432023	COMPANY PETITION (COMPANIES ACT)/182(ND)2021	NATIONAL SAFAI KARAMCHARIS FINANCE ANDDEVELOPMEN CRPN (U S 25) VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	27/12/2023	court fee rs.2 missing	NARESH KUMAR
94	20/12/2023	Interlocutory Application (I.B.C)	710102108102023	COMPANY PETITION IB (IBC)/720(ND)2021	UMESH GARG VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Application under any other provisions- IBC	27/12/2023	section wrong.	MUKESH
95	19/12/2023	Interlocutory Application (I.B.C)	710102107942023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS RAHUL GUPTA & ANR.	Sec 60(5)	27/12/2023	page numbering wrong index after 46 page and	Shrey
96	19/12/2023	Interlocutory Application (I.B.C)	710102108042023	COMPANY PETITION IB (IBC)/497(ND)2023	SAJAL KANTI MISHRA VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	27/12/2023	section not mention in index.	Prakash Legal Advisers
97	21/12/2023	Interlocutory Application (I.B.C)	710102108532023	COMPANY PETITION IB (IBC)/390(PB)2023	ASK TRUSTEESHIP SERVICES PRIVATE LIMITED VS NOBILITY ESTATES PRIVATE LIMITED	Rule 154 (1)	26/12/2023	prayer missing, Affidavit Not	ARUNAY GUHA ROY
98	22/12/2023	Interlocutory Application (I.B.C)	710102108792023	COMPANY PETITION IB (IBC)/1504(PB)2019	M/S AJR INFRA AND TOLLING LTD VS CORPORATION BANK	Application under any other provisions- IBC	27/12/2023	fill all details in online portal. section not mention in index. memo of	SACHIT KUMAR SAHIJPAL
99	21/12/2023	Interlocutory Application (I.B.C)	710102108502023	COMPANY PETITION IB (IBC)/45(PB)2018	HT MEDIA LTD VS SANJAY GUPTA RESOLUTION PROFESSIONAL M/S UNNATI FORTUNE HOLDING LTD & ORS	Sec 60(5)	27/12/2023	page no. 117,118 are not clear.	PREETI
100	19/12/2023	Restoration Application (IBC)	710102107822023	COMPANY PETITION IB (IBC)/1397(PB)2019	ROHIT KUMAR SINGLA VS NARENDRA KUMAR SHARMA	Sec 60(5)	26/12/2023	section wrong and order missing	RADHIKA GOEL
101	19/12/2023	Interlocutory Application (I.B.C)	710102107962023	COMPANY PETITION IB (IBC)/39(ND)2023	SUNIL KUMAR GUPTA VS NARENDRA KUMAR SHARMA	Sec 60(5)	27/12/2023	due payment section 12.	KK
102	19/12/2023	Interlocutory Application (I.B.C)	710102107802023	COMPANY PETITION IB (IBC)/882(ND)2020	PREETI CHATURVEDI VS LOGIX INFRATECH PRIVATE LIMITED	Sec 60(5)	27/12/2023	please check main case no	Tushar Bhushan

103	19/12/2023	Interlocutory Application (I.B.C)	710102108082023	COMPANY PETITION IB (IBC)/1974(ND)2019	HARISH TANEJA VS LOGIX INFRATECH PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	27/12/2023	page no. missing in index and need to sign every page in application and page	Harish
104	19/12/2023	Interlocutory Application (I.B.C)	710102108012023	COMPANY PETITION IB (IBC)/501(ND)2023	SHEULI MISHRA VS PUNJAB NATIONAL BANK	Rule 11 of NCLT, 2016	27/12/2023	section not mention in index.	Prakash Legal Advisers
105	19/12/2023	Interlocutory Application (I.B.C)	710102107532023	COMPANY PETITION IB (IBC)/777(ND)2021	AJIT GYANCHAND JAIN VS ALOK KUMAR SUSPENDED DIRECTOR OF CORPORATE DEBOTOR	Application under any other provisions- IBC	27/12/2023	main case no. wrong page no. 4	Anwasha Dasgupta
106	19/12/2023	Interlocutory Application (I.B.C)	710102107542023	COMPANY PETITION IB (IBC)/461(PB)2023	PAIR HONG KONG CO LIMITED VS IGRPHENIX ELECTRON PRIVATE	Rule 11 of NCLT, 2016	27/12/2023	memo party missing	REEMA KHORANA
107	16-12-2023	0710102064532023(No.of Docs 1)	0710102064532023/5	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2023	NARENDER KUMAR SHARMA VS. MANISH BATTA	Application under any other provisions- IBC	21-12-2023	index missed	Srslegal3150
108	12/9/2023	0710102078882023(No.of Docs 0)	0710102078882023/2	COMPANY APPLICATION(COMPANIES ACT)/322(ND)2023	MRS. MADHU VERMA VS. MAJESTIC HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	21-12-2023	need every page sign.	
109	16-12-2023	0710102005042022(No.of Docs 2)	0710102005042022/13	COMPANY PETITION IB (IBC)/67(ND)2022	YADUBIR SINGH SAJWAN VS. SOM RESORTS PRIVATE LIMITED	IBC under Sec 7	21-12-2023	Pg-38 not clear Tc not allowed in	deveshbhatia
110	16-12-2023	0710102029862023(No.of Docs 2)	0710102029862023/5	INTERLOCUTORY APPLICATION (I.B.C)/2290(PB)2023	MR. RAM RATAN KANOONGO VS. BHARAT PULSES PVT. LTD.	Sec 49(2)	21-12-2023	affidavit missed	SHAGKHAN@1958
111	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020

112	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
113	21-07-2023	0710102063862023(No.of Docs 0)	0710102063862023/8	COMPANY PETITION IB (IBC)/445(ND)2023	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHREE VARDHMAN BUILDPROP PRIVATE	IBC under Sec 7	21-12-2023	need every page sign.	
114	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/2	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-12-2023	sign missed	
115	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/2	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-12-2023	sign missed	
116	14-12-2023	0710102081772023(No.of Docs 3)	0710102081772023/1	COMPANY PETITION (COMPANIES ACT)/217(ND)2023	GREENSTAT HYDROGEN INDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	21-12-2023	page no. 60,61,94,95,123,142 are not clear.	Bbhargavi09
117	15-12-2023	0710102155222019(No.of Docs 6)	0710102155222019/16	INTERLOCUTORY APPLICATION (I.B.C)/609(ND)2019	CHANDRA PRAKASH VSHARSHYLA SINGH	Sec 60(5)	21-12-2023	master index missed	advsamapikabishwal
118	4/12/2023	0710102072292023(No.of Docs 5)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	21-12-2023	vol 1 separate index. page no. 24 to 36,40 to	svarnitilawoffices
119	4/12/2023	0710102072292023(No.of Docs 5)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	21-12-2023	vol 1 separate index. page no. 24 to 36,40 to	svarnitilawoffices
120	13-12-2023	0710102073472023(No.of Docs 2)	0710102073472023/3	INTERLOCUTORY APPLICATION (I.B.C)/4665(ND)2023	NARENDER KUMAR SHARMA VSSURENDER SETH	Sec 43(1) r/w Sec 44 (1),Application under any other provisions- IBC	21-12-2023	15,18-19 not clear page and sign true copy missing	namitha@samvidlegal.

121	14-12-2023	0710102103722022(No.of Docs 1)	0710102103722022/5	INTERLOCUTORY APPLICATION (I.B.C)/6306(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSAKSHAY KUMAR BHATIA	Application under any other provisions- IBC	21-12-2023	every page sign.	iclegalindia.in
122	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepraty file	Adityamadaan
123	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepraty file	Adityamadaan
124	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
125	14-12-2023	0710102071742021(No.of Docs 2)	0710102071742021/20	COMPANY PETITION (COMPANIES ACT)/186(ND)2021	PARUL MEHTA VS. EICHER MOTORS LIMITED	Application under any other provisions ,Application under any other provisions ,Application under any other provisions	21-12-2023	need every page sign.	nitin2020
126	4/12/2023	0710102072292023(No.of Docs 5)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	21-12-2023	vol 1 separate index. page no. 24 to 36,40 to	svarnitilawoffices
127	4/12/2023	0710102072292023(No.of Docs 5)	0710102072292023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/301(ND)2023	SHRI GAURAV HOTA VS. SHRI VIDYUTH UPENDRA KINI	Rule 32	21-12-2023	vol 1 separate index. page no. 24 to 36,40 to	svarnitilawoffices

128	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/2	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-12-2023	sign missed	
129	25-08-2023	0710102074252023(No.of Docs 0)	0710102074252023/2	COMPANY PETITION (COMPANIES ACT)/166(ND)2023	LATIKA DHODY VS. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	Sec. 73(4)	21-12-2023	sign missed	
130	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan
131	7/12/2023	0710102103762020(No.of Docs 1)	0710102103762020/14	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/92(ND)2020	ALANKIT ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	21-12-2023	need to sepratly file	Adityamadaan

DEPUTY REGISTRAR

PRASHANT KUMAR

HELP LINE NO 011-24361890

ROOM NO 103